

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 96(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016

NAME OF THE COMPANY: **M/s. ITC Ltd.**

Vs.

M/s. Logix Developers Pvt. Ltd. & Ors.

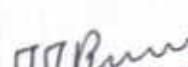
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

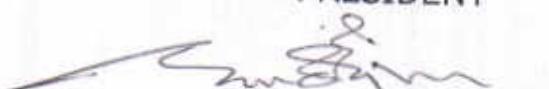
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. SUDIPTO SARKAR, Sr. Adv.	Mr. L.K. BHUSHAN, Adv.	Mr. ANURUDH ARUNKUMAR, Adv.	 Petitioner - ITC Ltd.

Order

Petitioner is represented. However, no one is present from the
Respondents side.

In the interest of justice, hearing is deferred to 21.7.2016 at 2 p.m.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated : 13th July, 2016
(P.K. Sud)